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**Title: Introduction Constitution (Amendment) Bill,
2022 (Amendment of Article 366)**

SHRI P. P. CHAUDHARY (PALI): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

SHRI P. P. CHAUDHARY: Sir, I introduce the Bill.

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HON. CHAIRPERSON: Item No. 67, Shri Ravneet Singh – Not Present

Item No. 68, Shri Kodikunnil Suresh – Not Present

Item No. 69, Dr, Sanjay Jaiswal – Not Present

Item No. 70, Shri Rajmohan Unnithan – Not Present

Item No. 71, Shri Nihal Chand Chouhan